

LIST OF 5,10,15 & 20 Years old Pending Cases in which proceeding have stayed related to Gurugram Session Division as on 30.04.2021

SR. NO.	5,10,15,& 20 Years old cases	CATEGORY OF CASE	Particulars of cases pending in the Subordinate Courts.					Particulars of the cases pending in the Hon'ble High Court in which interim orders Staying the Proceeding the final Judgment					DATE OF ORDER VIDE WHICH PROCEEDINGS/FINAL JUDGMENTS HAVE BEEN STAYED	FURTHER PROCEEDINGS CONDUCTED DATE WISE	REMARKS
			CNR NO.	DATE OF INSTT.	TITLE OF CASE	STAGE OF THE CASE	NAME OF THE COURT	CASE NUMBER	CATEGORY OF CASE	DATE OF INSTT.	TITLE OF CASE				
1	5	CIVIL	HRGR01-005154-2013	02/07/14	CECILIA VS MAHFUZ	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	7021	CR	2016	CECILIA VS MAHFUZ	20/10/16			
2	5	CRIMINAL	HRGR-01-6785-2013	15/11/13	RAJ VS. POORNIMA	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	03/12/13	STAYED		
3	5	CRIMINAL	HRGR- 01 6790-2013	15/11/13	RAJ VS. R.K ANAND	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	04/12/13			
4	5	CRIMINAL	HRGR- 01 6791-2013	15/11/13	RAJ VS. MANMOHAN	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	05/12/13			
5	5	CRIMINAL	HRGR01 6784-2013	15/11/13	RAJ VS. NEELAM	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	06/12/13			
6	5	CRIMINAL	HRGR016794-2013	15/11/13	RAJ VS. SRI BIHARI	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	07/12/13			
7	5	CRIMINAL	HRGR016799-2013	15/11/13	RAJ VS. BALVINDER	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	08/12/13			
8	5	CRIMINAL	HRGR016797-2013	15/11/13	RAJ VS. SATISH	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	09/12/13			
9	5	CRIMINAL	HRGR- 016800-2013	15/11/13	RAJ VS. CONVENIENCE	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	10/12/13			
10	5	CRIMINAL	HR GR 01 6788-2013	15/11/13	RAJ VS. HARINDER	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	11/12/13	STAYED		
11	5	CRIMINAL	HR GR 01 6796-2013	15/11/13	RAJ VS. NAINA	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	12/12/13			
12	5	CRIMINAL	HR GR 01 6801-2013	15/11/13	RAJ VS. ANIL	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	13/12/13			
13	5	CRIMINAL	HR GR 01 6787-2013	15/11/13	RAJ VS. SUNITA	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	14/12/13			
14	5	CRIMINAL	HR GR 01 6798-2013	15/11/13	RAJ VS. ROHIT	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	15/12/13	02/08/18		
15	5	CRIMINAL	HR GR 01 6786-2013	15/11/13	RAJ VS. ALKA	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	16/12/13	STAYED		
16	5	CRIMINAL	HR GR 01 6793-2013	15/11/13	RAJ VS. UMA	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13			
17	5	CRIMINAL	HR GR 01 6795-2013	15/11/13	RAJ VS. CONVENIENCE	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	18/12/13	STAYED	15/10/18	
18	5	CRIMINAL	HRGR01-006792-2013	15/11/13	RAJ VS SATYA PAL	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	19/12/13	09/05/18	31/10/18	
19	5	CRIMINAL	HR GR-01 6789-2013	16/11/13	RAJ VS. BALWINDER	A/O	MS. SHASHI CHAUHAN, ASJ, GGM	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	20/12/13			
20	5	CIVIL	HRGR01-000290-2013	30/09/13	M/S UNITECH VS RANDHIR	A/O	SH. AMAN DEEP DEWAN, ADJ, GGM	10856	CA	2016	BHUPINDER VS UNITECH	Stayed by Hon'ble Supreme Court	STAYED	18/08/18	
21	5	CIVIL	HRGR01-000291-2013	30/09/13	M/S RUCHI VS RANDHIR	A/O	SH. AMAN DEEP DEWAN, ADJ, GGM	10856	CA	2016	BHUPINDER VS UNITECH	Stayed by Hon'ble Supreme Court	STAYED	18/08/18	
22	5	CIVIL	HRGR01005145-2014	01/07/14	M/S UNITECH VS AVDESH	A/O	SH. AMAN DEEP DEWAN, ADJ, GGM	2225	RSA	2017	DHARAMBIR VS MANOHAR LAL	02/08/17	STAYED		
23	5	CIVIL	HRGR01003661-2012	01/12/12	SURJI VS ASMOON	A/O	SH. AMAN DEEP DEWAN, ADJ, GGM	512	FAO	2013	BHARTI AXA VS SURJI	03/12/14	STAYED		
24	5	CIVIL	HRGR01000921-2015	22/01/2015	SUBE SINGH VS RAM KANWAR	A/O	SH. AMAN DEEP DEWAN, ADJ, GGM	4760	CR	2018	BAHADUR VS SUBE SINGH	31/07/2018	STAYED		
25	5	CIVIL	HRGR01-00007-2007	15/11/11	NARENDR ETC VS STATE	CR	SH. AMIT SEHRWAT, ADJ, GURUGRAM	6207	CR	2014	SANJAY ETC VS STATE	15/09/14	STAYED		
26	5	CIVIL	HRGR01-002585-2015	05/03/15	DINESH KUMAR VS BALWAN	A/O	SH. ASHWANI KUMAR, MEHTA, ASJ, GGM	4011	FAO	2015	TATA AIA LIFE VS PERMANANT LOK ADALAT				
27	5	CRIMINAL	HRGR01-003313-2012	09/03/12	STATE VS VINOD KUMAR	A/O	SH. ASHWANI KUMAR, MEHTA, ASJ, GGM	2807	CR	2016	SUNIL KUMAR AND ANOTHER VS STATE	24/02/20			
28	5	CIVIL	HRGR01-000859-2016	21/01/2016	SHYAM LAL VS ALI IAN	A/O	SH. ASHWANI KUMAR, MEHTA, ASJ, GGM	2658	FAO	2019	TATA AIA LIFE VS SHYAM LAL	05/09/16			
29	5	CIVIL	HRGR01-011448-2014	22/12/14	MANJEET VS ASHOK	A/O	SH. JASBIR SINGH, ASJ, GGM	7878	CR	2016	MANJEET VS ASHOK	08/12/16			
30	5	CIVIL	HRGR01-003443-14	05/05/14	AMBIKA VS SAMAY SINGH	A/O	SH. JASBIR SINGH, ASJ, GGM	2861	CR	2017	SAMAY SINGH VS AMBIKA	17/04/16			
31	5	CRIMINAL	HRGR01-012921-2015	26/11/2015	PREMCHAND VS RAVINDER	A/O	SH. JASBIR SINGH, ASJ, GGM	30973	CRM-M	2019	PREMCHAND VS STATE	23/07/2019	STAYED		
32	5	CIVIL	HRGR01-009413-2015	27/08/15	Smt Laxmi devi vs SR INDUS	A/O	SH. PHALIT SHARMA, ASJ, GGM	4447	CR	2017	SR INDUS VS LAXMI DEVI	07/11/17			
33	5	CIVIL	HRGR03-007791-2015	20/07/18	L & T GEN VS JAGDISH	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	5856	FAO	2017	JAGDISH VS L & T GENERAL	03/08/18			
34	5	CRIMINAL	HRGR01-008145-2014	01/10/14	KAPIL AGGARWAL VS UNION OF INDIA	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REBOK INDIA VS UNION OF INDIA	23/03/20			
35	5	CRIMINAL	HRGR01-00857-2014	31/01/14	VISHNU BHAGAT VS STATE	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REBOK INDIA VS UNION OF INDIA	23/03/20	STAYED		
36	5	CRIMINAL	HRGR01-004803-2014	31/05/14	SHUBHINDER SINGH VS STATE	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REBOK INDIA VS UNION OF INDIA	23/03/20	STAYED		
37	5	CRIMINAL	HRGR01-006064-2014	25/07/14	UNION OF INDIA VS SANDEEP MATHUR	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REBOK INDIA VS UNION OF INDIA	23/03/20	STAYED	18/08/18	
38	5	CRIMINAL	HRGR01-007627-2014	10/09/14	PANKAJ GULIANI VS UNION OF INDIA	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REEBOK INDIA VS UNION OF INDIA	23/03/20			
39	5	CRIMINAL	HRGR01-004987-2014	15/09/14	LALIT MARWAH VS UNION OF INDIA	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-M	2016	REBOK INDIA VS UNION OF INDIA	23/03/20	STAYED	18/08/18	
40	5	CRIMINAL	HRGR01-010534-2016	01/08/13	M/S REBOK INDIA VS SUBHINDER SINGH PREM	A/O	SH. SANJAY KUMAR SHARMA, ADJ, GURUGRAM	45823	CRM-m	2016	REBOK INDIA VS UNION OF INDIA	01/02/17	STAYED	18/08/18	
41	5	CIVIL	HRGR01-002269-2014	21/03/14	DIWAS CHAWLA VS NEERAJA CHAWALA	A/O	MS. NARINDER KAUR , APJ, FC, GGM	4698	CR	2018	DIVAS CHAWLA VS SANDEEP MOHAN RAZDAN AND ANOTHER	25/07/18			
42	5	CIVIL	HRGR01-005256-2013	22/04/13	HSEDCL VS RAJIV BALI	CR	SH. ABHISHEK PHUTELLA, ADJ, GGM	6460	CR	2017	RAJIV BALI VS HSEDCL	07/12/17			
43	5	CIVIL	HRGR01-008048-2015	24/07/2015	HDFC ERGO VS RAJESHWAR	A/O	SH. ABHISHEK PHUTELLA, ADJ, GGM	311	FAO	2018	HDFC ERGO VS RAJESHWAR	27/02/2018			
44	5	CRIMINAL	HRGR01-001887-2013	26/06/2013	STATE VS KAPTAN SINGH	A/O	SH. ABHISHEK PHUTELLA, ADJ, GGM	1780	CRM-m	2017	SANJAY VS STATE OF HAR	17/02/2017			
45	5	CIVIL	HRGR01-009616-2014	31/10/14	HEMANT SHARMA VS RECHNA DEVI	A/O	SH. VIRENDER PARSHAD , PRINCIPAL, DJ , FC, GGM	5411	CR	2016	RACHNA DEVI VS HEMANT SHARMA	09/12/16			
46	5	CIVIL	HRGR-01-004334-2013	25/09/13	A.K. KALESH KUMAR VS KEKHES	ARGUMENT	SH. VIRENDER PARSHAD , PRINCIPAL, DJ , FC, GGM	8415	CR	2016	A.K. KALESH KUMAR VS LEKHAS	05/02/15	STAYED	18/08/18	
47	5	CRIMINAL	HRGR01-012815-2015	20/11/2015	SEEMA VS LT. COL. RAJ KUMAR	A/O	SH. VIRENDER PARSHAD , PRINCIPAL, DJ , FC, GGM	14750	SLP	2016	SEEMA VS LT. COL. DHARMPAL	08/01/17	STAYED		
48	5	CIVIL	HRGR-02-000364-2012	17/03/12	SHYAM BHARDWAJ VS ROOPA MEHRA	A/O	SH. ANIL KAUSHIK, CJM , GGM	1231	RSA	2012	ROOPA MEHRA VS SHYAM BHARDWAJ	23/05/12			
49	5	CIVIL	HRGR-02-000425-2013	16/02/13	SHIV KUMAR VS BEENU SHARMA	A/O	SH. ANIL KAUSHIK, CJM , GGM	4574/20125	RSA	2012	BEENU SHARMA VS SHIV KUMAR	12/10/12			
50	5	CIVIL	HRGR02-002695-2013	24/12/13	RATTAN LAL VS KANTA	A/O	SH. ANIL KAUSHIK, CJM , GGM	7603	CR	2016	KANTA VS RATAN	14/02/17			
51	5	CRIMINAL	HRGR03-000178-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
52	5	CRIMINAL	HRGR03-000177-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
53	5	CRIMINAL	HRGR03-000176-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
54	5	CRIMINAL	HRGR03-002748-2015	05/03/15	STATE VS DHARAM	A/O	SH. ANIL KAUSHIK, CJM , GGM	26292	CRM-M	2013	DHARAM SINGH VS STATE		STAYED		
55	5	CRIMINAL	HRGR03-0000185-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
56	5	CRIMINAL	HRGR03-3000-181-2013	19/09/13	LABOR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYA KANT GUPTA VS LABOUR INSPECTOR	05/01/16	STAYED	18/08/18	
57	5	CRIMINAL	HRGR03-000182-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
58	5	CRIMINAL	HRGR03-0000183-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	01/05/2016 (Supreme Court)	STAYED		
59	5	CRIMINAL	HRGR03-000179-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16			
60	5	CRIMINAL	HRGR03-000180-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYA KANT GUPTA VS LABOUR COURT GGM & OTHERS	05/01/16			
61	5	CRIMINAL	HRGR03-007807-2013	19/09/13	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16	STAYED		
62	5	CRIMINAL	HRGR-03-008831-2011	14/05/11	VED PRAKASH VS RAMNISH	A/O	SH. ANIL KAUSHIK, CJM , GGM	8597	SLP(CRIMINAL)	2018	RAJNISH KUMAR VS VED PRAKASH	HON'BLE SUPREME COURT	STAYED	21/11/18	
63	5	CRIMINAL	HRGR03-008176-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINERY VS PRESIDING OFFICER	06/02/14	STAYED	18/08/18	
64	5	CRIMINAL	HRGR03-008177-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK, CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINERY VS PRESIDING OFFICER	06/02/14			

65	5	CRIMINAL	HRGR03-008178-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
66	5	CRIMINAL	HRGR03-008180-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
67	5	CRIMINAL	HRGR03-008179-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
68	5	CRIMINAL	HRGR03-008159-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
69	5	CRIMINAL	HRGR03-008182-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14	STAYED	06/12/18
70	5	CRIMINAL	HRGR03-008183-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14	STAYED	18/08/18
71	5	CRIMINAL	HRGR03-008184-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14	STAYED	18/08/18
72	5	CRIMINAL	HRGR03-008185-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
73	5	CRIMINAL	HRGR03-008186-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
74	5	CRIMINAL	HRGR03-008187-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
75	5	CRIMINAL	HRGR03-002421-2013	20/12/13	SEEMA VS LT. COL. RAJ KUMAR	A/O	SH. ANIL KAUSHIK,CJM , GGM	43029	CRM-M	2014	DISHA & ORS VS STATE	02/11/15		
76	5	CRIMINAL	HRGR03-008181-2013	12/12/13	LABOR INSPECTOR VS ANIL KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	2254	CWP	2014	M/S RAGHUBEER MACHINARY VS PRESIDING OFFICER	06/02/14		
77	5	CRIMINAL	HRGR03-017294-2015	17/12/15	LABOR INSPECTOR VS JAYANT DAVAR	A/O	SH. ANIL KAUSHIK,CJM , GGM	18653	CRM-M	2019	JAYANT DAVAR VS STATE AD-II	15/03/19		
78	5	CRIMINAL	HRGR03-017296-2015	17/12/15	LABOR INSPECTOR VS JAYANT DAVAR	A/O	SH. ANIL KAUSHIK,CJM , GGM	18662	CRM-M	2019	JAYANT DAVAR VS STATE AD-II	15/03/19		
79	5	CRIMINAL	HRGR03-017292-2015	17/12/15	LABOR INSPECTOR VS JAYANT DAVAR	A/O	SH. ANIL KAUSHIK,CJM , GGM	12117	CRM-M	2019	JAYANT DAVAR VS STATE AD-II	15/03/19		
80	5	CRIMINAL	HRGR03-000184-2013	27/05/13	LABOR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	27456	CWP	2015	SURYA KANT GUPTA VS PRESIDING OFFICER	05/01/16	STAYED	
81	5	CRIMINAL	HRGR03-000023-2014	03/04/14	LABOUR INSPECTOR VS SURYA KANT	A/O	SH. ANIL KAUSHIK,CJM , GGM	27456	CWP	2015	SURYAKANT GUPTA VS PRESIDING OFFICER	05/01/16		
82	5	CIVIL	HRGR02-004056-2011	02/01/11	LEGEND VS GLARAION	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	7690	CR	2018	THE LEGEND HOME VS CLARION VS PROPERTY	17/12/18		
83	5	CIVIL	HRGR02-002202-2014	21/07/2014	M/S FUTURE VS M.C.G.	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	2695	COCP	2012	BHUPINDER VS RAM NIWAS	11/09/18		
84	5	CIVIL	HRGR-02-002559-2014	04/04/14	RANDHIR VS MS TATA LIC	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	9809	CWP	2014	TATA AIA LIFE INSURANCE VS PERMANANT LOK	20/05/14		14/08/2015
85	5	CIVIL	HRGR02-002948-2014	17/07/14	MS HGS INDIA VS MS REMYA FASHION	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	3902	RSA	2014	M/S RAMAYA FASHIONS VS M/S HGS INDIA	11/12/14		
86	5	CRIMINAL	HRGR03-005811-2013	19/08/13	OM PARKASH VS PARVEEN	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	54463	CRM-M	2018	SUKHIBR VS OM PARKASH	07/12/18		
87	5	CRIMINAL	HRGR03-000321-2013	04/06/13	OM PARKASH VS SATISH	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	53599	CRM-M	2018	SUKHIBR VS OM PARKASH	13/12/18		
88	5	CRIMINAL	HRGR03-001712-2013	15/06/13	OM PARKASH VS PARVEEN	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	57177	CRM-M	2018	SUKHIBR VS OM PARKASH	07/02/19		
89	5	CRIMINAL	HRGR03-001498-2013	02/02/13	OM PARKASH VS DEVENDER	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	54951	CRM-M	2018	SUKHIBR VS OM PARKASH	13/12/18		
90	5	CRIMINAL	HRGR03-001989-2013	07/09/13	OM PARKASH VS ARVIND	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	21528	CRM	2019	SEHDEV VS OM PARKASH	13/05/19		
91	5	CRIMINAL	HRGR03-000134-2012	11/09/12	OM PARKASH VS NARENDER	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	11365	CRM-M	2021	SUKHIBR VS OM PARKASH	03/10/21		
92	5	CRIMINAL	HRGR03-005226-2013	27/08/13	STATE VS VIJAY	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	2772	CRM-M	2015	HIMANSU NAHARAS VS STATE OF HARYANA AND ORS	18/03/16	STAYED	
93	5	CIVIL	HRGR02-001044-2012	12/06/13	ROHTASH VS YAD RAM	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	7543	CR	2018	SANTOSH VS ROHTASH	20/05/19		
94	5	CRIMINAL	HRGR03-004885-2013	25/04/13	ALKA DALAL VS RATTAN SINGH	CONSIDERATION	SH. PARDEEP KUMAR,CJ(JD), GGM	30092	CRM-M	2014	RATTAN SINGH VS ALKA DALAL	02/09/14		
95	5	CRIMINAL	HRGR03-008764-2011	12/09/11	STATE VS RAJEEV	WARRENT	SH. PARDEEP KUMAR,CJ(JD), GGM	39945	CRM-M	2017	RAJIV GOSAIN VS STATE OF HR & ORS	10/01/18		
96	5	CRIMINAL	HRGR-03-000510-2013	11/02/13	STATE VS SAPNA ARORA	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	24735	CRM-M	2013	SAPNA ARORA VS STATE	02/08/13		
97	5	CIVIL	HRGR02-000312-2012	08/02/12	SAHIB RAM VS JASWANT	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	1142	CR	2013	CHARAN SINGH VS SAHIB SINGH	22/05/18		
98	5	CIVIL	HRGR02-000433-2015	11/02/15	VIKRAM VS MS SUN NIRMAL	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	897	CR	2019	M/S VIKRAM VS M/S SUN NIRMAL	07/02/19		
99	5	CIVIL	HRGR02-002280-2013	13/11/13	REBHANAND VS POONAM GHAI	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	CR NO -8704	CR	2019	POONAM VS REBHA	STAYED		
100	5	CIVIL	HRGR02-003066-2015	05/10/15	DEEP CHAND VS RAKESH	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	1286	CR	2017	RAKESH VS DEEP CHAND	25/02/2019		
101	5	CIVIL	HRGR02-001445-2013	15/04/13	JESSICA VS BENNET	A/O	SH. PARDEEP KUMAR,CJ(JD), GGM	676	CR	2019	BENNET VS COLEMAN VS JESSICA	31/01/19		
102	5	CIVIL	HRGR-02-000145-2011	13/06/11	SHISH RAM VS DLF METRO	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	3512	CR	2012	RAPID VS SHEESH RAM	09/11/15		
103	5	CIVIL	HRGR02-002335-2013	26/11/13	RAJBIR VS DHARAMBIR	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	7674	CR	2015	SANTOSH VS RAJBIR	11/09/18		
104	5	CIVIL	HRGR02-001787-2012	12/12/12	PHEROZE VS B.O.I	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	6089	CR	2016	M/S PHEROZE VS B.O.I	21/02/17		
105	5	CIVIL	HRGR-02-000835-2011	28/04/11	ROHTASH VS. AMIT MISHRA	REBB	SH. PRADIP KUMAR,CJ(JD), GGM	3770	CR	2017	AMIT MISHRA VS. ROHTASH	23.5.2017		
106	5	CIVIL	HRGR-02-001763-2012	18/07/12	SUGANDHA VS. J.S. JANGRA	PW	SH. PRADIP KUMAR,CJ(JD), GGM	8852	CR	2015	M/S HEWITT ASSOCIATES VS. SUGANDHA AGGARWAL & OTHERS	9.3.2016		
107	5	CRIMINAL	HRGR03-005975-2014	14/08/14	STATE VS RAJEEV	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	11441	CRM-M	2018	RAJEEV VS STATE	19/03/18		
108	5	CIVIL	HRGR02-003348-2011	23/11/11	SAROJ VS OM PRAKASH	A/O	SH. VIKRANT, CJ(JD), GGM	6498	CR	2017	SAROJ VS OM PRAKASH	13/10/17		
109	5	CIVIL	HRGR02-003435-2013	05/07/13	LEKHRAM VS RAM KALI	A/O	SH. VIKRANT, CJ(JD), GGM	6104	CR	2016	LEKHRAM VS RAM KALI	05/01/16		
110	5	CIVIL	HRGR02-001994-2012	29/05/12	AZAD SINGH VS MAJ GEN RAMESH	A/O	SH. VIKRANT, CJ(JD), GGM	1578,1616,1724.	CR	2017	RAMESH KUMAR RANA VS SUMITRA	15/03/17		
111	5	CIVIL	HRGR02-003590-2014	10/01/14	DRUZBA VS KAMLEY	A/O	SH. VIKRANT, CJ(JD), GGM	2942	RSA	2017	KAMLEY VS DRUZBA	21/09/17	STAYED	
112	5	CRIMINAL	HRGR-03-014775-2015	15/06/12	VINEET VS ASHISH	A/O	SH. VIKRANT, CJ(JD), GGM	3548	CR	2016	VEENIT VS ASHISH	18/09/18		
113	5	CIVIL	HRGRB0-000115-2014	01/03/14	JAI PARKASH VS JAGBIR	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	1758	CR	2019	KRISHAN VS BALBIR ETC	02/28/19		
114	5	CIVIL	HRGRB0-000392-2013	24/04/13	HARSH VS AMAR SINGH	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	820	CR	2019	DHARAM SINGH VS HARSH	04/02/19		
115	5	CIVIL	HRGRB0-000391-2013	23/03/13	HARSH VS AMAR SINGH	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	820	CR	2019	DHARAM SINGH VS HARSH	04/02/19		
116	5	CIVIL	HRGRB0-006320-2014	22/01/14	RAJIV KUMAR VS RAM NIWAS	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	7027	CR	2013	RAM NIWAS VS RAJIV KUMAR	27/11/13		
117	5	CIVIL	HRGRB0-000188-2013	01/07/13	SHER SINGH VS GIRIRAJ	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	476	CR	2014	AJIT SINGH VS SHER SINGH	09/05/17		
118	5	CIVIL	HRGRB00004652-2014	30/04/14	NAIN SUKH VS SHIV CHAND	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	2813	RSA	2017	USHA VS NAIN SUKH	20/10/15		
119	5	CIVIL	HRGRB0-000365-2014	08/08/14	MAHENDER VS RADHEY SHYAM	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	6805	CR	2017	SURESH CHAND SHARMA VS GAURI SHANKAR	10/07/18		
120	5	CIVIL	HRGRB0-000123-2011	20/08/11	MUNSHI VS JAGE	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	497	CR	2019	MADAN VS MUNSHI	02/09/19		
121	5	CIVIL	HRGRB0-000551-2015	03/10/15	INSAR AHMAD VS THE CHAIRMAN	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	9629	CWP	2019	THE CHAIRMAN VS INSAR AHMAD	09/10/19		
122	5	CIVIL	HRGRB0-000663-2020	08/08/12	KAMLA VS BALWANT	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	1804	CR	2020	KAMLA VS BALWANT	18/03/2020		
123	5	CRIMINAL	HRGRB0-002372-2016	08/08/14	BANSHI VS DS CONSTRUCTION	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	10547	CRM-M	2018	MS NARULA VS BANSHI LAL	13/03/2018		
124	5	CIVIL	HRGR02-000580-2015	23/02/15	KAMLESH VS HVPNL	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	2536	RSA	2009	HARYANA VIDYUT PRASARAN NIGAM LTD	03.02.2014		
125	5	CIVIL	HRGR02-000116-2014	27/11/14	MUNNI DEVI VS ATTAR SINGH	A/O	MS. HIMANI GILL, CJ (JD), GURUGRAM	5617	RSA	2015	ATTAR SINGH & ORS VS MUNNI DEVI	20/11/15		
126	5	CIVIL	HRGRA0-000010-2011	18/11/11	VIJAY LAXMI VS JAWAHAR	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	30	SAO	2019	JAWAHAR LAL PAHWA VS VIJAY LAXMI	10/05/19		
127	5	CIVIL	HRGRA0-000104-2011	29/07/11	GENUINE PROMOTE VS VINOD KUMAR	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	2082	CR	2017	VINOD KUMAR VS GENUINE	23.03.17	STAYED	
128	5	CIVIL	HRGRA0-000307-2014	13/08/14	CHANJIAN SINGH VS ILLIYAS	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	3019	RSA	2014	ILLIYAS VS CHHAJJAN	30/06/14		
129	5	CIVIL	HRGRA-0002342-2012	05/10/12	RAM SINGH VS ROHTASH	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	3403	RSA	2012	RAM VS RAM SINGH	02/09/13		
130	5	CIVIL	HRGRA0-000256-2017	03/09/13	SULTAN VS SANJAY	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	2909	CR	2018	SULTAN VS SANJAY AND ORS	03/05/18		
131	5	CIVIL	HRGRA0-000556-2014	12/05/14	BHIM SINGH VS PHALIYA	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	5664	CR	2018	PHALIYA VS BHIM SINGH	17/09/2018		
132	5	CIVIL	HRGRA0-000460-2015	29/10/2015	RISHIPAL VS NAVNEET	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	355	RSA	2020	KRISHNAWATI VS RISHIPAL	22/01/2020		
133	5	CRIMINAL	HRGRA1-000074-2014	03/11/14	RAJENDER VS OM PARKASH	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	22211	CRM-M	2015	OM PARKASH VS STATE OF HR	20/05/2016		
134	5	CRIMINAL	HRGRA1-000269-2012	03/06/12	RAMPAL VS MURARI	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	41319	CRM-M	2018	MURARI VS STATE OF HR	19/09/2018		
135	5	CIVIL	HRGR02-004009-2011	09/09/11	LUXMI COOP VS M.R. GUPTA	A/O	SH. PRADIP KUMAR,CJ(JD), GGM	5029	RSA	2019	MR. GUPTA VS THE KUXMI CO-OP	22/11/18		
136	5	CIVIL	HRGR02-001359-2012	31/03/12	SAWROOP VS ARUN DEV	A/O	MS. SAKSHI SAINI, JMIC,GGM	9335	CWP	2013	AM/S ARUN DEV VS PLA AND ANOTHER	12/07/16		
137	5	CRIMINAL	HRGR03-007015-2014	26/09/14	STATE VS SEEMA	A/O	MS. SAKSHI SAINI, JMIC,GGM	43029	CRM-M	2014	DISHA & ORS VS STATE	17/12/14		

138	5	CRIMINAL	HRGR03-004304-2012	01/10/12	SEEMA VS LT. COL. RAJ KUMAR	A/O	MS. SAKSHI SAINI, JMIC, GGM	14750	SLA	2016	SEEMA VS LT. COL. RAJ KUMAR	12/07/2016 (Supreme Court)	STAYED	18/08/18
139	5	CRIMINAL	HRGR03-010642-2015	09/01/15	NANDITA VS SUNITA	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	29458	CRM-M	2018	NANDITA VS SUNITA	09/07/18		
140	5	CRIMINAL	HRGR03-007401-2013	11/10/13	UMRAO VS ANIL	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	20049	CRM-M	2016	ANIL VS UMRAO	06/02/16		
141	5	CRIMINAL	HRGR03-009919-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3474	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
142	5	CRIMINAL	HRGR03-009912-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3479	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
143	5	CRIMINAL	HRGR03-009914-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3466	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
144	5	CRIMINAL	HRGR03-009915-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3456	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
145	5	CRIMINAL	HRGR03-009916-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3515	CR	2019	HARPAL VS STATE OF HAR	27/02/2020		
146	5	CRIMINAL	HRGR03-009917-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3484	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
147	5	CRIMINAL	HRGR03-009918-2015	19/08/2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	3471	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
148	5	CRIMINAL	HRGR03-010573-2015	31/08/2015	INDIABULLS VS MANOJ KHANDDELWAL	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	1072	CRM-M	2018	MANOJ VS INDIABULLS	15/01/2018		
149	5	CRIMINAL	HRGR03-017211-2015	24/12/2015	BHUVNESH VS RAVI GARHWAL	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	25044	CRM-M	2016	BHUVNESH VS RAVI GARHWAL	21/09/2016		
150	5	CRIMINAL	HRGR03-016503-2015	16/12/2015	INDIABULLS VS ANAND PLASTICS	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	25060	CRM-M	2016	KAVITA ETC VS INDIABULLS	26/06/2016		
151	5	CRIMINAL	HRGR03-003952-2016	26/02/2016	INDIABULLS VS PLASTOLINE	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	23147	CRM-M	2017	AMAN SARAOGI VS INDIABULLS	23/03/2018		
152	5	CRIMINAL	HRGR03-001135-2016	20/01/2016	MS IRIS COMPTERS VS SAVNEET KUMAR	A/O	SH. AMITENDRA SINGH, CJ(JD), GURUGRAM	31299	CRM-M	2017	SAVNEET KAUR VS MS IRIS COMPTPTER	24/08/2017		
153	5	CIVIL	HRGRA0-000314-2015	14/08/2015	LAL SINGH VS SAINI BHAVAN	A/O	SH. ALOK ANAND CJ (SD), SOHNA	4893	CR	2018	SAINI BHAVAN VS LAL SINGH	02/08/18		
154	5	CIVIL	HRGRA0-000166-2011	11/10/11	AMAR SINGH VS JAIPAL	A/O	SH. ALOK ANAND CJ (SD), SOHNA	8380	CR	2018	JAI PAL VS AMAR SINGH	03/04/19		
155	5	CRIMINAL	HRGRA1-000070-2015	09/04/14	STATE VS VEDPAL	A/O	SH. ALOK ANAND CJ (SD), SOHNA	7144	CRM-M	2011	VEDPAL VS STATE OF HAR	04/11/18		
156	5	CIVIL	HRGR02-002457-2012	30/07/12	MAGAN LAL VS JAGMAL	A/O	SH. ANIL KUMAR, JMIC, GGM	51	CR	2018	JAGMAL VS MAGAN LAL	STAYED		
157	5	CIVIL	HRGR02-002074-2013	11/02/11	PREET VS MOHAN LAL	A/O	SH. ANIL KUMAR, JMIC, GGM	4191	RSA	2018	RAVINDER VS PREET	18/07/18		
158	5	CIVIL	HRGR02-003325-2017	11/02/11	SANT RAM VS EXCELLENT	A/O	SH. ANIL KUMAR, JMIC, GGM	5010	CR	2019	EXCELLENT VS SANT RAM	22/08/19		
159	5	CRIMINAL	HRGR03-003489-2014	18/06/2014	STATE VS GURUSHARAN	A/O	SH. ANIL KUMAR, JMIC, GGM	47420	CRM-M	2017	GURUSHARAN VS STATE	31/10/18		
160	5	CIVIL	HRGR02001434-2014	24/04/14	ASHA DUTTA VS BPTP	A/O	SH. AZAD SINGH, CJ(JD), GURUGRAM	8310	CR	2017	ASHA DUTTA VS BPTP	23/03/15	STAYED	
161	5	CIVIL	HRGRB0-00055-2014	02/02/14	JILE SINGH VS BIJENDER	A/O	SH. MOHD SAGEER, JMIC, PATAUDI	965	RSA	2014	VIJENDER VS JILE SINGH	19/02/14		
162	5	CIVIL	HRGRB0-000029-2015	01/09/15	RAM AVTAR VS SDO, PWD	A/O	SH. MOHD SAGEER, JMIC, PATAUDI	2269	CR	2019	BALJEET VS RAM AVTAR	04/10/19		
163	5	CRIMINAL	HRGRB1-000821-2017	09/05/11	STATE VS PARVEEN	A/O	SH. MOHD SAGEER, JMIC, PATAUDI	1044	CRM-M	2018	VIKRAM SINGH VS STATE	11/01/18	STAYED	
164	5	CRIMINAL	HRGR03-001955-2015	18/02/15	M/S VDS DZYNO VS MANOJ KUMAR	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	30708	CRM-M	2017	MANOJ VS M/S VDS DZYNO	22/08/17	21/08/18	
165	5	CRIMINAL	HRGR03-005804-2014	25/07/14	RAJESH AGGARWAL VS ADEOLA RETAIL	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	37232	CRM-M	2014	ADEOLA VS RETAIL VS RAJESH AGGARWAL	11/05/15	STAYED	
166	5	CRIMINAL	HRGR03-007822-2011	14/11/11	M/S GURUNANAK VS DELHI ENGINEERING	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	34625	CRM-M	2013	MANUJ KAPOOR AND ANOTHER VS M/S GURUNANAK	20/12/13	STAYED	
167	5	CRIMINAL	HRGR03-015675-2015	12/07/15	SATPAL VS RAJBHARA	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	35138	CRM-M	2016	RAJBHARA VS SATPAL	24/10/2016		
168	5	CRIMINAL	HRGR03-013316-2015	30/10/2015	ATAR SINGH VS DHARMENDER	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	3485	CR	2019	DHARMENDER VS ATAR SINGH	16/01/2020		
169	5	CRIMINAL	HRGR03-009548-2015	08/11/15	OM SINGH VS LALIT KISHORE	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	3179	CRM-M	2017	LALIT KISHORE VS OM SINGH	29/09/2017		
170	5	CRIMINAL	HRGR03-003359-2013	31/05/13	YOGESH RAJBHARA VS ANITA CHUDHARY	A/O	SH. PUNEET LIMBA, JMIC, GURUGRAM	20050	CRM-M	2015	M/S RAJBHARA VS YOGESH KAUSHIK	05/12/15		
171	5	CIVIL	HRGR02-002677-2011	03/08/11	MAHESH VS APOLLO	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	4018	CR	2017	RAJMOHAN SINGH VS APOLLO	10/05/18		
172	5	CIVIL	HRGR02-003580-2017	05/05/11	SATISH VS POOTHAL	A/O	SH. PARDEEP KUMAR, CJ(JD), GGM	CR-8222	CR	2017	SATISH VS POOTHAL	24/11/17		
173	5	CIVIL	HRGR02-003372-2011	20/05/11	PRAKASH CHAND VS IFFCO TOKYO	APPEARANCE	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	19418	CWP	2012	IFFCO TOKYO VS PERMANANT LOK ADALAT	28/09/12		
174	5	CIVIL	HRGR02-003944-2011	01/08/11	SUBHASH VS M/S HIS TRUST	APPEARANCE	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	2382	RSA	2013	SUBASH CHAND VS M/S HIS TRUST	07/03/13	STAYED	
175	5	CRIMINAL	HRGR03-004091-2011	25/06/11	TEJENDER VS JAIPAL	EVIDENCE	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	6890	CRM-M	2017	TEJENDER VS STATE	23/03/17		
176	5	CIVIL	HRGR02-002536-2014	21/07/14	MS VIKRAM ELECTRIC VS HOSHIYAR	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	1268	RSA	2016	HOSHIYAR VS VIKRAM	31/08/16		
177	5	CIVIL	HRGR02-003485-2013	16/03/13	CHANDER VS UOI	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	1722	SLA	2016	SABBIR VS SEWARAM	02/01/16		
178	5	CIVIL	HRGR02-003702-2014	09/09/14	NAFE SINGH VS G.P	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	205	CR	2018	NAFE SINGH VS GP	11/02/18		
179	5	CIVIL	HRGR02-002814-2013	29/04/13	KARTAR VS MAHAVIR	A/O	SH. PRADIP KUMAR, CJ(JD), GGM	1767	CR	2019	KARTAR SINGH VS MAHAVIR SINGH	14/03/19		
180	5	CIVIL	HRGR02-002077-2014	27/05/14	MOHAN LAL VS JASWANT	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	3649	RSA	2014	JASWANT VS MOHAN LAL	STAYED		
181	5	CIVIL	HRGR02-00811-2012	28/08/12	RANJAN VS RAVI BHUSHAN	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	5635	CR	2016	RANJAN GROVER VS RAVI BHUSHAN	STAYED		
182	5	CRIMINAL	HRGR03-006983-2015	15/06/15	STATE VS ROHIT	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	37949	CRM-M	2016	SUJOY NANDI VS STATE	STAYED		
183	5	CRIMINAL	HRGR03000208-2013	22/04/13	SANDEEP VS REETA	A/O	SH. PARDEEP KUMAR, CJ(JD), GGM	10022	CRM-M	2015	SANDEEP VS REETA	22/04/13		
184	5	CRIMINAL	HRGR-03-002994-2014	18/02/14	UNION OF INDIA VS SHUBINDER	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	45823	CRM-M	2016	REEBOOK INDIA VS UNION OF INDIA	STAYED		
185	5	CRIMINAL	HRGR03-008823-2011	10/03/11	STATE VS OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13		
186	5	CRIMINAL	HRGR03-008808-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
187	5	CRIMINAL	HRGR03-008824-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13		
188	5	CRIMINAL	HRGR03-008821-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13		
189	5	CRIMINAL	HRGR03-008820-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
190	5	CRIMINAL	HRGR03-008819-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13		
191	5	CRIMINAL	HRGR03-008818-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
192	5	CRIMINAL	HRGR03-008817-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
193	5	CRIMINAL	HRGR03-008816-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
194	5	CRIMINAL	HRGR03-008815-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
195	5	CRIMINAL	HRGR03-008814-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
196	5	CRIMINAL	HRGR03-008813-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
197	5	CRIMINAL	HRGR03-008812-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
198	5	CRIMINAL	HRGR03-008811-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
199	5	CRIMINAL	HRGR03-008810-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
200	5	CRIMINAL	HRGR03-008822-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	STAYED	
201	5	CRIMINAL	HRGR03-008809-2011	10/03/11	STATE VS. OZO MEDIA	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	42752	CRM-M	2013	CHAMPAK VS. CONVENIENCE	17/12/13	17/08/18	28/09/18
202	5	CRIMINAL	HRGR03-001443-2012	02/03/12	STATE VS COL. RAJ KUMAR	A/O	SH. TARUN KUMAR VERMA CJ (JD), GGM	43029	CRM-M	2014	DISHA & ORS VS STATE	10/01/18	STAYED	
203	5	CRIMINAL	HRGR03000771-2012	22/11/12	ROHIT VS AMAR	A/O	SH. TARUN KUMAR VERMA CJ (JD), GGM	12515	CRM-M	2016	HARINDER VS ROHIT	05/09/16	STAYED	
204	5	CRIMINAL	HRGR03-012173-2014	16/12/14	SHANKAR VS RAVINDER	A/O	SH. VIVEK SINGH, JMIC, GGM	3006	CRM-M	2015	RAVINDER VS SHANKAR	31/01/2017	STAYED	
205	5	CRIMINAL	HRGR03-001716-2015	12/02/15	RAJESH AGGARWAL VS ADEOLA RETAIL PVT LTD	A/O	SH. VIVEK SINGH, JMIC, GGM	35656	CRM-M	2015	MS ADEOLA RETAIL PVT LTD VS RAJESH AGGARWAL	16/10/15	STAYED	
206	5	CRIMINAL	HRGR-03-008376-2013	31/05/13	YOGESH KAUSHIK VS M. S. RAJBHRA MEDICARE	A/O	SH. VIVEK SINGH, JMIC, GGM	20050	CRM-M	2015	MS RAJBHRA MEDICARE PVT LTD VS YOGESH KAUSHIK	05/12/15	STAYED	
207	5	CRIMINAL	HRGR03-008378-2013	01/07/13	YOGESH KAUSHIK VS M. S. RAJBHRA MEDICARE	A/O	SH. VIVEK SINGH, JMIC, GGM	20115	CRM-M	2015	MS RAJBHRA MEDICARE PVT LTD VS YOGESH KAUSHIK	05/12/15		

208	5	CRIMINAL	HRGR03-008377-2013	31/05/13	YOGESH KAUSHIK VS M. S. RAJBHRA MEDICARE	A/O	SH. VIVEK SINGH, JMJC, GGM	20051	CRM-M	2015	MS RAJBHRA MEDICARE PVT LTD VS YOGESH KAUSHIK	05/12/15		
209	5	CRIMINAL	HRGR03-016375-2015	15/12/2015	SHAILENDER VS TBH BREWERIES	A/O	SH. VIVEK SINGH, JMJC, GGM	14439	CRM-M	2017	SHAILENDER VS TBH BREWERIES	28/04/2017		
210	5	CRIMINAL	HRGR03-013557-2015	26/10/2015	KRISHAN VS NARESH	A/O	SH. VIVEK SINGH, JMJC, GGM	4650	CR	2017	NARESH VS KRISHAN	03/09/18		
211	5	CRIMINAL	HRGR03-000359-2016	01/07/16	INDIABULLS VS BHAGWANT RAI	A/O	SH. VIVEK SINGH, JMJC, GGM	37909	CRM-M	2018	INDIABULLS VS BHAGWANT RAI	31/08/2018		
212	5	CRIMINAL	HRGR03-015436-2015	12/04/15	INDIABULLS VS LAXMAN SINGH	A/O	SH. VIVEK SINGH, JMJC, GGM	38423	CRM-M	2018	INDIABULLS VS LAXMAN SINGH	09/05/18		
213	5	CRIMINAL	HRGR03-000004-2016	01/11/16	ANIL VS SANTOSH	A/O	SH. VIVEK SINGH, JMJC, GGM	39776	CRM-M	2018	SANTOSH VS ANIL	09/11/18		
214	5	CRIMINAL	HRGR03-014363-2015	16-11-2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	3476	CR	2019	HARPAL VS STATE OF HAR	20/12/2019		
215	5	CRIMINAL	HRGR03-014362-2015	16-11-2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	3520	CR	2019	HARPAL VS STATE OF HAR	06-01-2019		
216	5	CRIMINAL	HRGR03-014361-2015	16-11-2015	DHARAM PAL VS PAL INFRASTRU	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	3481	CR	2019	HARPAL VS STATE OF HAR	20-12-2019		
217	5	CRIMINAL	HRGR03-011857-2016	30-04-2016	NATIONAL HORTICULTURE BOARD VS MS SUN BLOSSM FLORALS LTD	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	52093	CRM-M	2018	MS SUN BLOSSM FLORALS LTD VS NATIONAL HORTICULTURE BOARD	20-11-2018		
218	5	CRIMINAL	HRGR03-011855-2016	30-04-2016	NATIONAL HORTICULTURE BOARD VS MS SUN BLOSSM FLORALS LTD	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	51893	CRM-M	2018	MS SUN BLOSSM FLORALS LTD VS NATIONAL HORTICULTURE BOARD	20-11-2018		
219	5	CRIMINAL	HRGR03-011854-2016	30-04-2016	NATIONAL HORTICULTURE BOARD VS MS SUN BLOSSM FLORALS LTD	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	51646	CRM-M	2018	MS SUN BLOSSM FLORALS LTD VS NATIONAL HORTICULTURE BOARD	20-11-2018		
220	5	CRIMINAL	HRGR03-011934-2016	0205-2016	NATIONAL HORTICULTURE BOARD VS MS SUN BLOSSM FLORALS LTD	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	52093	CRM-M	2018	MS SUN BLOSSM FLORALS LTD VS NATIONAL HORTICULTURE BOARD	20-11-2018		
221	5	CRIMINAL	HRGR03-014303-2016	25-05-2016	NEENA DHIMAN VS MS SILVER START FASHIONS PVT LTD	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	29725	CRM-M	2018	SIDHANT DHINGTA VS NEENA DHIMAN	27-08-2018		
222	5	CRIMINAL	HRGR03-010685-2016	21-04-2016	MS INDIA INFOLINE FINANCE VS PRABHAT KUMAR	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	43472	CRM-M	2017	PRABHAT KUMAR VS MS INDIA INFOLINE FINANCE	16-11-2017		
223	5	CRIMINAL	HRGR03-013134-2016	16-05-2016	MS INDIA INFOLINE FINANCE VS VIJAY PARTAP SINGH	A/O	SH AMITENDRA SINGH, CJ(JD), GURUGRAM	45915	CRM-M	2017	VIJAY PARTAP SINGH VS MS INDIA INFOLINE FINANCE	05-12-2017		
224	5	CIVIL	HRGR0300001322015	02/06/15	AMBRISH VS BHAGWAN DASS	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	6083	CR	2019	AMBRISH VS BHAGWAN DASS	25/09/2019		
225	5	CRIMINAL	HRGR01-004088-2016	09-05-2016	SATYA ROOPA VS SARVAN	A/O	SH. VIRENDER PARSHAD , PRINCIPAL, DJ , FC, GGM	117	CRR(F)	2019	SATYA ROOPA VS SARVAN		STAYED	
226	10	CRIMINAL	HRGR01-000265-2010	31/07/10	STATE VS SATBIR	A/O	SH. PHALIT SHARMA, ASI, GGM	3541	CR	2017	NARENDER VS STATE	28/09/17		
227	10	CIVIL	HRGR02-000458-2009	26/08/09	VIKRAM ELECTRIC VS BALBIR SINGH	A/O	SH. ANIL KAUSHIK, CJM , GGM	7620	CR	2018	BALBIR VS VIKRAM	12/11/18		25/03/13
228	10	CIVIL	HRGR02-000291-2007	23/08/07	SAT NARAIN VS RAM CHANDER	A/O	SH. ANIL KAUSHIK, CJM , GGM	6797 OF 2014	CR	2014	SURENDER PAL VS. RAM CHANDER	06/10/14		STAYED
229	10	CRIMINAL	HRGR-03-000314-2009	03/10/09	KRISHAN VS DILBAGH	A/O	SH. ANIL KAUSHIK, CJM , GGM	40790	CRM-M	2017	KRISHAN VS BALBIR ETC	27/11/17		
230	10	CRIMINAL	HRGR03-000114-2008	22/05/08	DRUG INSPECTOR VS HEALTH BIOTEK	A/O	SH. ANIL KAUSHIK, CJM , GGM	25355	CRM-M	2015	HEALTH BIOTECH VS STATE OF HARYANA	08/05/15		STAYED
231	10	CIVIL	HRGR02-00050-2009	04/04/09	BUENDER KUMAR MOHANTI VS MED RAM	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	6106	CR	2018	MED RAM VS BUENDER KUMAR	11/09/18		
232	10	CIVIL	HRGR-02-001025-2006	22/02/07	HARISH VS A.K. WADWA	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	1801	CR	2016	RAMESH DHAR VS HARISHKUMAR	14/03/16		STAYED
233	10	CRIMINAL	HRGR03-010976-2010	13/03/10	DEVENDER VS DTP	A/O	SH. MANOJ KUMAR RANA, ACJM , GGM	9138-39-2017	SLP(CRM)	2017	GURMEET KAUR VS DEVENDER GUPTA	01/12/2017 (Supreme Court)		21/11/18
234	10	CIVIL	HRGR02-002428-2010	25/11/10	SUMITRA VS MAJOR GEN. RAMESH	A/O	SH. PARDEEP KUMAR, CJ(JD), GGM	1578,1616,1724.	CR	2017	RAMESH KUMAR RANA VS SUMITRA	15/03/17		
235	10	CRIMINAL	HRGR03-009465-2009	18/08/09	STATE VS BHUPENDER	A/O	SH. PARDEEP KUMAR, CJ(JD), GGM	47568	CRM-M	2017	BHUPENDER VS STATE	13/12/17		
236	10	CIVIL	HRGR-02-001741-2010	20/04/10	AJAY VS AZAD	A/O	SH. PARDEEP KUMAR, CJ(JD), GGM	3134	CR	2016	M/S GOPAL DASS VS AJAY KUMAR	12/05/16		
237	10	CIVIL	HRGR02-001351-2017	01/03/06	VIKRAM VS HARDWARI	A/O	SH. PRADIP KUMAR, CJ(JD), GGM	3360	CR	2019	VIKRAM VS HARDWARI	21/05/19		
238	10	CIVIL	HRGR02-002435-2010	27/08/10	RAM AVTAR VS VASHISHT KUMAR	A/O	SH. PRADIP KUMAR, CJ(JD), GGM	1757	CR	2017	SMT. BHATERI & ORS VASHISHT KUMAR	08/10/18		
239	10	CIVIL	HRGR02-000246-2010	17/05/10	M/S EMM VS VIKU	A/O	SH. PRADIP KUMAR, CJ(JD), GGM	3687	CR	2014	VIKU VS M/S EMM	26/05/14		
240	10	CRIMINAL	HRGR03-001997-2007	31/08/07	STATE VS AMAR SINGH	A/O	SH. PRADIP KUMAR, CJ(JD), GGM	21830	CRM-M	2010	RAMESH VS STATE	04/03/13		
241	10	CIVIL	HRGR02-000193-2009	19/08/09	ROHTASH SINGH VS RAM KISHAN	A/O	SH. VIKRANT, CJ(JD), GGM	2126	CR	2016	RAM KISHAN VS ROHTASH	21/03/16		
242	10	CIVIL	HRGR02-003222-2011	01/07/06	KAILASH VS SRINIWAS	A/O	SH. VIKRANT, CJ(JD), GGM	49	SAO	2016	SRINIWAS VS RAM NIWAS	26/07/16		STAYED
243	10	CRIMINAL	HRGR03-002195-2007	01/09/07	PINKI VS SHAILENDER	A/O	SH. VIKRANT, CJ(JD), GGM	48417	CRM-M	2017	SHAILENDER VS PINKI	INTERIM RELIEF		
244	10	CIVIL	HRGR-02-000682-2010	17/09/10	KUMARI SHALKI VS SMT LAJ YADAV	PW	SH. VIKRANT, CJ(JD), GGM	3760	RSA	2010	NAVEEN PAL AND OTHERS VS KUMARI SHALKI YADAV	21/09/10		
245	10	CRIMINAL	HRGRB-1-000036-2010	11/08/10	PRIYANKA VS MUNESH	A/O	MS TARANNUM KHAN, ACJ(SD), PATAUDI	7054	CRM-M	2016	MUNESH VS PRIYANKA	18/09/18		
246	10	CIVIL	HRGRB0-000134-2010	11/01/10	BHAGWANI VS RAMANAND	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	8267	CR	2015	CHARAN SINGH VS BHAGWANI DEVI	30/09/18		
247	10	CIVIL	HRGRB0-000047-2010	15/09/10	MANJEET VS MUKESH	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	64	SAO	2018	MANJEET VS MUKESH	10/07/19		
248	10	CIVIL	HRGRB000116-2009	04/09/09	ARVIND VS SUGAN BHAI	A/O	MS. GARIMA YADAV, CJ (JD), PATAUDI	8642	CR	2016	ARVIND VS SUGAN BAI ORS	21/12/16		
249	10	CIVIL	HRGRA0-000051-2007	18/08/07	BHULE RAM VS JASBIR	A/O	MS. KAVITA YADAV, ACJ(SD), SOHNA	4497	CR	2014	JASBIR VS BALRAJ	06/07/07		STAYED
250	10	CIVIL	HRGR02-001971-2010	07/08/10	OM PARKASH VS AJAY JAIN	A/O	MS. SAKSHI SAINI, JMJC, GGM	3184	CR	2016	AJAY JAIN VS OMPRAKASH	09/11/18		STAYED
251	10	CIVIL	HRGRA0-000030-2008	06/08/08	MAHABIR VS RAJESH	A/O	SH. ALOK ANAND CJ (SD), SOHNA	6378	CR	2016	MAHABIR VS RAJESH	11/05/17		
252	10	CIVIL	HRGR02-005022-2009	26/02/09	RAMPHAL VS SURESH	A/O	SH. ANIL KUMAR, JMJC, GGM	960	CR	2018	MATADEEN VS RAMPHAL	20/08/18		
253	10	CIVIL	HRGR02-003391-2017	30/01/2009	KANWAR VS HORAM	A/O	SH. ANIL KUMAR, JMJC, GGM	1766	CR	2019	PRABHU VS KANWAR	14/03/2019		
254	10	CRIMINAL	HRGR03-006014-2009	16/04/09	STATE VS SATISH CHANDER	A/O	SH. ANIL KUMAR, JMJC, GGM	28246	CRM-M	2018	M/S CHEM PHARMA VS STATE	22/05/19		19/11/18
255	10	CRIMINAL	HRGR03-000148-2009	23/04/09	DI VS CHEM PHARMA PVT DRUGGS ACT	A/O	SH. ANIL KUMAR, JMJC, GGM	28246	CRM-M	2018	M/S CHEM PHARMA VS STATE	09/07/18		
256	10	CRIMINAL	HRGR03-014497-2010	12/08/10	NEENA CHADDA VS JABIR SINGH	A/O	SH. HARSH KUMAR SINGH, JMJC GGM	4446	CRM-M	2012	JASBIR VS NEENA CHANDHA	05/03/19		
257	10	CIVIL	HRGRB0-000205-2010	16/12/2010	HARI SINGH VS MAMAN	A/O	SH. MOHD SAGEER, JMJC, PATAUDI	934	CR	2019	DHOOMI VS HARI SINGH	02/07/19		
258	10	CRIMINAL	HRGRB-1000023-2010	28/01/10	RATAN LAL VS SHARMILA	A/O	SH. MOHD SAGEER, JMJC, PATAUDI	23464	CRM-M	2014	SHARMILA VS RATTAN LAL	23/10/17		
259	10	CRIMINAL	HRGR03-014173-2010	13/04/10	PARKASH VS DD TOWN SHIP	A/O	SH. PUNEET LIMBA, JMJC, GURUGRAM	9519	CRM-M	2018	SANJAY GAMBHIR VS PARKASH	04/03/18		
260	10	CIVIL	HRGR02-001844-2010	03/06/10	SARLA VS JAIDEV	A/O	SH. SUNIL KUMAR, CJ(JD), GGM.	2439	CR	2019	IYOTSANA VS SARLA	04/10/19		
261	10	CIVIL	HRGR02-002556-2016	17/03/09	JAWAHAR SINGH VS RAM KALI	A/O	SH. TARUN KUMAR VERMA CJ (JD), GGM	7845	CR	2017	MADAN VS JAWAHAR	13/11/17		
262	10	CIVIL	HRGR02-000732-2009	30/04/09	DILIP VS ATUL	AHCO	SH. TARUN KUMAR VERMA CJ (JD), GGM	2361	CR	2019	ATUL VS DILIP	20/08/19		
263	10	CIVIL	HRGR-02-003664-2014	02/12/07	M/S VIKRAM READYMIX VS. M/S AVN	AHCO	SH. TARUN KUMAR VERMA CJ (JD), GGM	2761	CR	2017	M/S AVN VS. M/S VIKRAM READYMIX	05/04/17		STAYED
264	10	CIVIL	HRGR02-000540-2008	29/08/08	BIMLA VS STATE	A/O	SH. TARUN KUMAR VERMA CJ (JD), GGM	3203	CR	2018	BIMLA DEVI VS STATE	15/05/18		
265	10	CIVIL	HRGR02-004711-2017	02/02/08	DEV DUTT VS NARAIN DUTT	A/O	SH. VINAY KAKRAN , CJ(JD), GGM	26	SAO	2018	NARAIN VS DEV DUTT	19-03-2018		24-09-2021
266	10	CRIMINAL	HRGR03-013908-2010	07/01/10	BIBBY FINANCIAL SERVICES LTD VS MS RAM SARUP INDUSTRIES	A/O	SH. VIVEK SINGH, JMJC, GGM	2808	CRM-M	2012	ASHISH JHUNJHUNWALA VS BIBBY FINANCIAL	VACATED, HIGH COURT ORDER NOT RECEIVED		
267	10	CRIMINAL	HRGR03-008463-2010	18/09/10	BIBBY FINANCIAL SERVICES LTD VS MS RAM SARUP INDUSTRIES	A/O	SH. VIVEK SINGH, JMJC, GGM	2808	CRM-M	2012	ASHISH JHUNJHUNWALA VS BIBBY FINANCIAL	VACATED, HIGH COURT ORDER NOT RECEIVED		
268	10	CIVIL	HRGR02-001310-2008	03-03-2008	BHAGWATI DAYAL VS VED PRAKASH	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	5909	CR	2017	BHAGWATI DAYAL VS VED PRAKASH	29.09.2017		
269	10	CIVIL	HRGR02-001661-2008	21.05.08	SUKHBIR SINGH VS HUKAM SINGH	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	8090	CR	2016	SUKHBIR VS HUKAM SINGH	21.11.2016		
270	15	CIVIL	HRGR-01-1357-2017	19/10/05	ASSOTECH VS RANDHIR	A/O	SH. RAJEEV GOYAL, ADI, GGM	17472	SLP	2017	ASSOTECH VS RANDHIR	Stayed by Hon'ble Supreme Court		21/08/17
271	15	CIVIL	HRGR01-1358-2017	19/10/05	ASSOTECH VS RANDHIR	A/O	SH. RAJEEV GOYAL, ADI, GGM	17472	SLP	2017	ASSOTECH VS RANDHIR	Stayed by Hon'ble Supreme Court		21/08/17

FINAL

272	15	CIVIL	HRGR-01-1356-2017	19/10/05	ASSOTECH VS RANDHIR	A/O	SH. RAJEEV GOYAL, ADI, GGM	17472	SLP	2017	ASSOTECH VS RANDHIR	Stayed by Hon'ble Supreme Court	21/08/17	
273	15	CIVIL	HRGR-01-1355-2017	19/10/05	ASSOTECH VS RANDHIR	A/O	SH. RAJEEV GOYAL, ADI, GGM	17472	SLP	2017	ASSOTECH VS RANDHIR	Stayed by Hon'ble Supreme Court	21/08/17	
274	15	CIVIL	HRGR-01-005828-2016	19/10/05	ASSOTECH VS RANDHIR	A/O	SH. RAJEEV GOYAL, ADI, GGM	17472	SLP	2017	ASSOTECH VS RANDHIR	Stayed by Hon'ble Supreme Court	21/08/17	
275	15	CIVIL	HRGR02-000032-2002	21/12/02	MAYA DEVI VS CHANDU LAL	A/O	SH. ANIL KAUSHIK, CJM, GGM	205	CR	2018	MAYA DEVI VS JULYA DEVI	25/01/18	STAYED	25/10/18
276	15	CRIMINAL	HRGR03-000811-2005	14/06/05	M/S SR BUILDERS VS MGF	A/O	MS. SAKSHI SAINI, JMIG, GGM	30158	CRM-M	2012	CHE TAN VS STATE	28/09/12		
277	15	CIVIL	HRGRA0-000016-2015	02/07/05	PHOOL SINGH VS HOTAG	A/O	SH. ALOK ANAND CJ (SD), SOHNA	1045	CR	2019	UMAR VS MANAGER MS HOTZ INDUSTRIES	25/07/19		
278	15	CRIMINAL	HRGR03-000343-2004	26/06/05	STATE VS CHETAN	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	1225	CRR	2017	DAVENDER VS BALDEV	27/03/17		
279	15	CRIMINAL	HRGR03-000460-2009	17/04/04	STATE VS BALDEV	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	1225	CRR	2017	DEVENDER VS BALDEV	27/03/17		
280	15	CRIMINAL	HRGR03-000350-2004	13/04/04	STATE VS DEVENDER	A/O	SH. SAURABH SHARMA, CJ(JD), GURUGRAM	14750	SLA	2016	SEEMA VS LT. COL DHARMPAL	08/01/17	STAYED	
281	15	CIVIL	HRGR02-000115-2005	27/08/05	GOVT HIGH SCHOOL VS HARI SINGH	A/O	SH. TARUN KUMAR VERMA CJ (JD), GGM	5952	RSA	2016	LILU RAM VS GOVT HIGH SCHOOL	03/06/16		
282	20	CIVIL	HRGR02-003415-2017	04/01/99	PAWAN VS BADLEY	A/O	SH. MANOJ KUMAR RANA, ACJM, GGM	SLP © No-15260 OF2019	SLP ©	2019	PAWAN VS MAMTA GUPTA	15/07/2019 (Supreme Court)		
283	20	CIVIL	HRGR02-004429-2017	07/09/98	SANTOSH VS BRAHM PARKASH	A/O	SH. HARSH KUMAR SINGH, JMIG GGM	7096	CR	2017	SANTOSH & ORS V/S VIJAY PAL AND ORS.	11/10/17	STAYED	07/01/19

(Surya Partap Singh)
District & Session Judge
Gurugram